

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1891  
ANSWERED ON:23.08.2012  
JURISDICTION OF COURTS  
Meghwal Shri Arjun Ram

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has taken note that the jurisdiction of district courts in some States still comes under the purview of the administration;
- (b) if so, the details of such district courts where officers of district administration see the works of district courts;
- (c) the reasons for not separating the district courts from district administration; and
- (d) the time by which such district courts are likely to be separated from district administration?

**Answer**

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

(a) to (d) : Information is being collected and will be laid on the Table of the House.